

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 329 OF 2017

Dated : 7th December, 2018

Present: Hon' ble Mr. Justice N.K. Patil, Judicial Member
Hon' ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

M/s Radiant Solar Energies Pvt. Ltd.

... Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Ors.

... Respondent(s)

Counsel for the Appellant (s) : Mr. Krishna Kant
Mr. Tajender K. Joshi

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

Mr. Aadil Boparai
Mr. Gulab Singh for R-2
Ms. Nooreen Sarna

Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-3

ORDER

List the matter for hearing on **03.01.2019.**

(Ravindra Kumar Verma)
Technical Member
mk/pk

(Justice N.K. Patil)
Judicial Member